BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 141/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

Name of the Company:

Contech Engineers Pvt Ltd.

V/s.

Wind World (India) Ltd

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptky

Code

S.NO. NAME (CAPITAL LETTERS) REPRESENTATION **DESIGNATION SIGNATURE**

1. ANIP A GANDMI

Asyocate

2. Dhomil Sheh

ORDER

Learned PCS Mr. Dhrumil Shah present for Operational Creditor/ Petitioner. Learned Advocate Anip Gandhi present for Respondent.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Anip Gandhi filed Vakalatnama for Respondent.

Respondent shall file its objections, if any on or before 15.11.2017.

List the matter on 15.11.2017 for hearing before admission and for objections.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.